

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/14923/2025	SAROJ KUMAR KHATOI VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /119 /2025 () //	
2	D-BLAPL/14924/2025	BANKA BIHARI MISHRA VS STATE OF ODISHA	BIBEKANANDA BAISAKH VS	LAXMISAGAR P.S. /514 /2024 () //	
3	D-BLAPL/14925/2025	ANANTA KUMAR KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //	
4	D-BLAPL/14928/2025	SUNIL @ SOMANATH PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	BEGUNIA P.S. /84 /2023 () //	
5	D-BLAPL/14932/2025	MANOJ KUMAR DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
6	D-BLAPL/14936/2025	MANOJ BEHERA @ BALA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /342 /2025 () //	AOD20240000170C202500008
7	D-BLAPL/14939/2025	TUNILATA JENA VS STATE OF ODISHA	SASWATA PATNAIK VS	PATKURA /42 /2025 () //	AOD20240001090C202500012
8	D-BLAPL/14941/2025	SAGAR BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /342 /2025 () //	AOD20240000170C202500009
9	D-BLAPL/14943/2025 BLAPL/5235/2025	SK.SHABIB VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/000058/2025	AOR20220002454C202500062
10	D-BLAPL/14946/2025	PRADEEP BEHERA @ DIPU VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	/ / () //	AOR20220000753C202500006
11	D-BLAPL/14950/2025 BLAPL/5233/2025	ALOK KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /142 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul ) GR/0000293/2025	

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12	D-BLAPL/14952/2025	RAMA HANTAL @ RAMU HANTAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALIMELA /197 /2023 () //	
13	D-BLAPL/14953/2025	NANDA @ DUSHMANTA MANIA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /84 /2023 () //	
14	D-BLAPL/14954/2025	SANTOSH PARIDA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	CHANDRASEKHARPUR /839 /2024 () //	
15	D-BLAPL/14955/2025	SAROJ NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /20 /2025 () //	
16	D-BLAPL/14956/2025	MANORANJAN BEHERA @ MUNU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /140 /2025 () //	
17	D-BLAPL/14958/2025 BLAPL/5232/2025	DHEERAJ KUMAR VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/000003/2025	
18	D-BLAPL/14961/2025	RINA MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
19	D-BLAPL/14965/2025	SUNIL KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 () //	
20	D-BLAPL/14973/2025	SUDAM KHAN @ SADAM KHAN @ BILU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL SADAR PS /994 /2022 () //	
21	D-BLAPL/14974/2025	CHAGALA @ CHAGULU MAJHI VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /101 /2025 () //	
22	D-BLAPL/14982/2025	BABA @ PRABIR DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /42 /2025 () //	
23	D-BLAPL/14983/2025	A.S.SINDHU @ SINDHU A.S.	RAMESH SAHOO	JHIRPANI P.S. /187 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14990/2025	KARTIK SUKRI	DIPTI RANJAN BHOKTA	NANDAPUR /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14997/2025	BIRENDRA KUMAR NAIK	SIDHARTHA MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15000/2025	TINA @ TRILOCHAN BEHERA	MANAS KUMAR CHAND	BANAPUR P.S. /394 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15003/2025	PRASANTA KUMAR SAHU	BIKRAM RATH	TIGIRIA /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15013/2025	AHMED KHAN SARDAR KHAN BELOCH @ PATHAN	GHANESH KUMAR @ AHMED KHAN	CYBER CRIME AND ECO. OFFENCE, CUTTACK /30 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15016/2025	DHANMAT @ DHAMENRA BAG	GOKULANANDA SAHU	BELPARA /344 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15023/2025	GHENU HANTAL	ARIJEET MISHRA	JEYPORE MAHILA /109 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15024/2025	ABHISEK SWAIN	ACHYUTANANDA PATTANAIK	KANAS /171 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15025/2025	NAROTTAM MOHANTY	MANAS KUMAR CHAND	SORO /237 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15028/2025	RAHUL KUMAR GOUDA	MANAS KUMAR CHAND	GOLANTHARA (BERHAMPUR) /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15030/2025	NABA SAHOO @ NABAGHANA SAHOO	DIGAMBARA MISHRA	PARADEEP /105 /2025	
		VS	VS	()	

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35	D-BLAPL/15032/2025	STATE OF ODISHA DIPU DAS VS	PRANAB RANJAN CHHATOI VS	// KAKATAPUR /84 /2025 ()	
36	D-BLAPL/15034/2025	STATE OF ODISHA JILAPI @ BASANTA SAHU VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /14 /2025 ()	
37	D-BLAPL/15039/2025	STATE OF ODISHA RANJAN KUMAR MAHARANA VS	SAMBIT BISWAL VS	// MALGODOWN /177 /2023 ()	
38	D-BLAPL/15041/2025	STATE OF ODISHA ANANDA NAIK VS	SARAT KUMAR JENA VS	// BARGARH /198 /2025 ()	
39	D-BLAPL/15042/2025	STATE OF ODISHA BISWAJIT SAMAL VS	BHARAT BHUSAN ROUSTRAY VS	// //0 ()	
40	D-BLAPL/15044/2025	STATE OF ODISHA BALARAM PALEI @ GOLEI VS	ANANTA NARAYAN PATTANAYAK VS	// BALIPATNA /160 /2024 ()	
41	D-BLAPL/15045/2025	STATE OF ODISHA CHHOTU @ MIRZA ISLAM BAIG VS	PRASANTA KUMAR NANDA VS	// CAPITAL P.S. /130 /2025 ()	
42	D-BLAPL/15049/2025	STATE OF ODISHA SHUKRU MAJHI VS	PITAMBAR PATRA VS	// PADMAPUR /89 /2024 ()	
43	D-BLAPL/15053/2025	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	NIRVAYA KUMAR SAMANTRAY VS	// BALIAPANDA /51 /2025 ()	
44	D-BLAPL/15054/2025	STATE OF ODISHA SANJAY JANA VS	ABHISHEK DASH VS	// BHANJPUR /44 /2024 ()	
45	D-BLAPL/15055/2025	STATE OF ODISHA DURYODHAN MAJHI @ PADMA MAJHI @ PANCHHI VS	SURYAKANTA DWIBEDI VS	// LARAMBA /167 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/15056/2025	NANDU BISHI @ NANDU BISI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR TOWN /240 /2025 () //	
47	D-BLAPL/15057/2025	BALARAM PATRA @ POLEI VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /163 /2025 () //	
48	D-BLAPL/15060/2025	PINKU HARIJAN VS STATE OF ODISHA	ABHAS MOHANTY VS	KHATIGUDA /163 /2024 () //	
49	D-BLAPL/15061/2025	NILAMANI MAJHI VS STATE OF ODISHA	SONALI PANDA VS	BHAWANIPATNA SADAR /152 /2025 () //	
50	D-BLAPL/15062/2025	SANJIV KUMAR SAHU VS STATE OF ODISHA	SONALI PANDA VS	BHAWANIPATNA SADAR /183 /2025 () //	
51	D-CMAPL/21093/2025	BIJAN KUMAR MAHAPATRA VS BANDAN KUMAR MAHAPATRA	SUVASHISH PATTANAIAK VS	// () //	
52	D-CMAPL/21139/2025	RAJESH KU.SETHY VS POOJA SETHY	ADV. VS	// () //	
53	D-CMAPL/21163/2025	HARIBANDHU PANDA VS BHIKARI DAS	ADV.. VS	// () //	
54	D-CMAPL/21169/2025	LAXMI DEI VS THE COLLECTOR, KHORDHA	ADV. VS	// () //	
55	D-CMP/21122/2025	PRAFULLA MAHAKUD VS STATE OF ODISHA	DEVI PRASAD DASH VS	// () //	
56	D-CMP/21143/2025	RABINDRA KUMAR NAYAK VS LAXMIDHAR NAYAK	GOPINATH MISHRA VS	// () //	
57	D-CMP/21151/2025	SULOCHANA SAHOO	BRAHMANANDA TRIPATHY	//	

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		VS	VS	0	
		RAGHUNATH SAHOO		//	
58	D-CMP/21191/2025	NIRANJAN ROUT	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
		SRI SRI LORD LINGARAJ MAHAPRABHU BIJE, BBSR		//	
59	D-CMP/21202/2025	GOURI NAG	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		MARIUM SHA		//	
60	D-CONTC/21076/2025	BHUMIKA PATEL	ADV.	//	
		VS	VS	0	
		BISWAJIT MOHANTY,CONTROLLER OF ACCOUNT,,BBSR,KHURDHA		//	
61	D-CONTC/21082/2025	LITARANI PADHI	ADV.	//	
		VS	VS	0	
		BISHNU PRASAD MISHRA,OAS		//	
62	D-CONTC/21089/2025	DEBASISH CHOUDHURY	ADV.	//	
		VS	VS	0	
		SATYAJIT MOHANTY,OAS		//	
63	D-CONTC/21101/2025	ASUTOSH ACHARYA	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		BISWANATH TAREI,DISTRICT EDUCATION OFFICER,KHURDHA		//	
64	D-CONTC/21104/2025	MAA TARINI WSHG, BHADRAK	AMBUJA BANDHU PARIDA	//	
		VS	VS	0	
		DILIP ROU TRAI,IAS		//	
65	D-CONTC/21110/2025	MAA DURGA WSHG, BHADRAK	AMBUJA BANDHU PARIDA	//	
		VS	VS	0	
		DILIP ROU TRAI,IAS		//	
66	D-CONTC/21113/2025	SURYABAHADUR ASIT RANJAN CHOUDHURY	DINESH KUMAR PANDA	//	
		VS	VS	0	
		GIRISH S.N.,IAS		//	
67	D-CONTC/21118/2025	DEEPAK KUMAR DASMOHAPATRA	ADV.	//	
		VS	VS	0	
		GIRISH S.N.,IAS		//	
68	D-CONTC/21123/2025	MAHESH KUMAR NAYAK	ADV.	//	
		VS	VS	0	

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69	D-CONTC/21165/2025	GIRISH S.N.,IAS ABHAYA KUMAR MALLA VS DASARATHI NAG,COMMISSIONER	ADV. VS	// // 0	
70	D-CONTC/21170/2025	DILLIP SITHA VS PRAVATI MOHARANA,OAS	PRADEEPTA KUMAR SWAIN VS	// // 0	
71	D-CONTC/21176/2025	KISHORE KUMAR NAYAK VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// // 0	
72	D-CONTC/21180/2025	SUBASA CHARAN SAHU VS GIRISH S.N.IAS	ADV. VS	// // 0	
73	D-CONTC/21185/2025	ANIL KUMAR SAHOO VS GIRISH S.N.,IAS	ADV. VS	// // 0	
74	D-CONTC/21187/2025	AMIR KUMAR PADHAN VS AMRIT MOHAN PRASAD,IPS	ADV. VS	// // 0	
75	D-CONTC/21190/2025	AMIR KUMAR PADHAN VS AMRIT MOHAN PRASAD,IPS	ADV. VS	// // 0	
76	D-CRLA/14933/2025	SUBHAM SHARMA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHETRARAJPUR /247 /2024 0 //	
77	D-CRLA/14940/2025	DIPTI RANJAN JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GURUDIJHATIA /30 /2025 0 //	
78	D-CRLA/14948/2025	UDAYA NAIK @ UDAYANATH NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL TOWN /387 /2019 0 //	
79	D-CRLA/14960/2025	BHUSUNDU @ ROHITA MUNDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	BAMBARI /14 /2025 0 //	

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80	D-CRLA/14969/2025	DEEPAK KUMAR SAHOO @ DEEPAK SAHOO VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	LAXMISAGAR P.S. /230 /2019 () //	
81	D-CRLA/14984/2025	ANANATA RAM SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /156 /2025 () //	
82	D-CRLA/14994/2025	SURESH @ SURESH KUMAR JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BALASORE TOWN /301 /2024 () //	
83	D-CRLA/15001/2025	SIDHANTA NAIK VS STATE OF ODISHA	JYOTI PATNAIK VS	HINDOL /28 /2023 () //	
84	D-CRLA/15010/2025	BIMAL NAIK VS STATE OF ODISHA	BUDHIRAM DAS VS	BANTALA /73 /2019 () //	
85	D-CRLLP/15018/2025	STATE OF ODISHA (VIG) VS SMITANJALI MOHANTY	SANGRAM DAS, S.C.VIGILANCE VS	CUTTACK VIGILANCE /5 /2018 () //	AOR20220001542C202500011
86	D-CRLMC/14922/2025 CRLMC/1818/2025	INAITULLA MONDAL VS STATE OF ODISHA	AMRIT MISHRA VS	BHADRAK RURAL /82 /2013 SPECIAL JUDGE,BHADRAK(Bhadrak ) Spl/0000013/2013	
87	D-CRLMC/14938/2025	SURYA SAGAR SWAIN VS CENTRAL BUREAU OF INVESTIGATION	RAJESWAR HOTA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /4 /2015 () //	
88	D-CRLMC/14951/2025	ABHIJIT MOHANTY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	AIRPORT /158 /2023 () //	
89	D-CRLMC/14959/2025	ABHIJIT MOHANTY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BADAGODA P.S. /687 /2023 () //	
90	D-CRLMC/14987/2025	PUTUNURU TARESH ACHARI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NAYAGARH /62 /2024 () //	
91	D-CRLMC/14989/2025	ARJUNA NAIK @ ARJUN NAIK	JNYANANANDA PANDA	//0	

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		VS	VS	()	
92	D-CRLMC/14993/2025	STATE OF ODISHA CHITRASEN PRADHAN	SAILAZA NANDAN DAS	JANKIA P.S. /116 /2025	
		VS	VS	()	
93	D-CRLMC/15011/2025	STATE OF ODISHA KARTIK BAGH @ PAHMPUDU	MANAS KUMAR CHAND	JEYPORE SADAR /93 /2025	
		VS	VS	()	
94	D-CRLMC/15014/2025	STATE OF ODISHA MANAS RANJAN BEHERA@MANASH RANJAN BEHERA	DESHI KUMAR GHADAI	KISSANNAGAR PS /193 /2022	
		VS	VS	()	
95	D-CRLMC/15020/2025 CRLMC/1820/2025	STATE OF ODISHA ARJUN PRASAD BAFNA	MUKESH PANDA	/ /0	
		VS	VS	J.M.F.C,CUTTACK(Cuttack)	
96	D-CRLMC/15027/2025	STATE OF ODISHA UDAYANATH MISHRA	LALITENDU MISHRA	ICC/0000804/2024	
		VS	VS	BHUBANESWAR VIGILANCE /3 /2009	AOR20220001610C202500037
		STATE OF ODISHA(VIG.)		()	
97	D-CRLMC/15029/2025	BIGNESWAR @ BIGHNESWAR @ ANIL SUNA	SARBESWAR SAHOO	G.R.P.S. (TITILAGARH) /24 /2012	AOD20220004505C202500046
		VS	VS	()	
98	D-CRLMC/15052/2025	STATE OF ODISHA DHIREN KUMAR KHUNTIA	PARTHA SARATHI DAS	BOLANI /6 /2025	AOD20240000364C202500088
		VS	VS	()	
99	D-CRLMC/15066/2025	STATE OF ODISHA SRIHARI BISWAL	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /170 /2013	AOD20240000242C202500088
		VS	VS	()	
100	D-CRLMC/15068/2025	STATE OF ODISHA MITU ALIAS SUSANTA KUMAR PANDA	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202500090
		VS	VS	()	
101	D-CRLMC/15069/2025	STATE OF ODISHA PRASANTA PATRA ALIAS PANDABA	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202500091
		VS	VS	()	
102	D-CRLMC/15070/2025	STATE OF ODISHA ARJUNA BEHERA	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202500092
		VS	VS	()	

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103	D-CRLMC/15071/2025	STATE OF ODISHA KAILASH BISOI VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500093
104	D-CRLMC/15072/2025	STATE OF ODISHA AMIT MOHANTY VS	SANTOSH KUMAR MAHANTY VS	// BADABAZAR /302 /2023 ()	AOD20240000242C202500094
105	D-CRLMC/15076/2025	STATE OF ODISHA BIBHISAN NAG VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202500091
106	D-CRLMP/14975/2025	LOKO DRUSTI COLLEGE OF ADVANCE TECHNOLOGY SUNITA SETH VS	PRASANTA KUMAR SAHOO VS	// // /0 ()	
107	D-CRLMP/15006/2025	STATE OF ODISHA SUBHASHREE SAMAL VS	BRAJA MOHAN SARANGI VS	// // /0 ()	
108	D-CRLMP/15017/2025	STATE OF ODISHA RAMACHANDRA NAHAK VS	SURAJ MOHANTY VS	// // /0 ()	
109	D-CRLMP/15031/2025	STATE OF ODISHA SHRI KRISHNA TRADERS VS	BRAJA MOHAN SARANGI VS	// // /0 ()	
110	D-CRLMP/15046/2025	STATE OF ODISHA SULTANA KHATUN VS	NARAYAN PRASAD PARIJA VS	// // /0 ()	
111	D-CRLREV/15067/2025	STATE OF ODISHA PAYASWINI RATH @ PANDA VS	LALITENDU MISHRA VS	// // /0 ()	AOR20220001610C202500038
112	D-FAO/21183/2025	SIDHARTH PANDA AJAY KUMAR SWAIN VS	DR.PURUSOTTAM CHULI VS	// // /0 ()	
113	D-MACA/21109/2025	STATE OF ODISHA SEHERA KHATUN VS	AVIRAM PATRA VS	// // /0 ()	
		SAMSHER ALI KHAN		//	

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114	D-MACA/21135/2025	SREERAJ RAJAN VS JAIPRAKSH HOSPITAL AND RESEARCH CENTER, SUNDARGARH	PABITRA KUMAR NAYAK VS PABITRA KUMAR NAYAK	// 0 //	
115	D-MACA/21159/2025	ANNAPURNA SAHOO VS RAJESH KUMAR DAS	PRADEEP KUMAR MISHRA VS PRADEEP KUMAR MISHRA	// 0 //	
116	D-MACA/21196/2025	MANAGER (T.P.HUB), M/S. UNITED INDIA ASSURANCE CO. LTD. CUTTACK VS SULOCHANA NAYAK	GEORGE D. S. MOHAPATRA VS GEORGE D. S. MOHAPATRA	// 0 //	
117	D-MATA/21078/2025	ARGARAPU SOWMYA VS ARGARAPU NARASIMHA MURTY	M. BALAKRISHNA RAO VS M. BALAKRISHNA RAO	// 0 //	
118	D-MATA/21094/2025	BISHNUPRIYA SAHOO VS SADANANDA SAHOO	SARADA PRASAD DASH VS SARADA PRASAD DASH	// 0 //	
119	D-MATA/21149/2025	SAROJ KUMAR MISHRA VS SUNITA MISHRA	SHAMBHU CHARAN NATH SHARMA VS SHAMBHU CHARAN NATH SHARMA	// 0 //	
120	D-MATA/21154/2025	BHAGYALATA MOHANTY VS RAMESH CHANDRA MOHANTY	AKSHAYA KUMAR JENA VS AKSHAYA KUMAR JENA	// 0 //	
121	D-MATA/21174/2025	DIPTIMOYEE MONDAL VS SALEM GOMANGO	SOUBHAGYA KUMAR DASH VS SOUBHAGYA KUMAR DASH	// 0 //	AOR20220001631C202500132
122	D-MATA/21197/2025	RAKESH KUMAR BHUJBAL VS DIBYA DAS	NIRANJAN LENKA VS NIRANJAN LENKA	// 0 //	
123	D-RPFAM/21137/2025	SUBASH CHANDRA PRADHAN @ SUBAS PRADHAN VS SUMITRA PRADHAN	BIBHUTI BHUSAN MISHRA VS BIBHUTI BHUSAN MISHRA	// 0 //	
124	D-RPFAM/21167/2025	LILI DAS VS PARIKHITA PRUSTY	AKSHAYA KUMAR SAHOO VS AKSHAYA KUMAR SAHOO	// 0 //	
125	D-RPFAM/21173/2025	DEBASMITA BISWAL	JAGANNATH BHUYAN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-RPFAM/21260/2025	PRADEEPTA KUMAR DESUARY DEEPAK KUMAR BHADRA	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500060
		VS	VS	()	
127	D-RSA/21098/2025	NAIMISHA BHADRA @ MOHAPATRA BASANTI SWAIN	ALEKH CHANDRA MOHANTY	//	
		VS	VS	()	
128	D-RVWPET/21115/2025	JASODHA PRADHAN UNION OF INDIA	PRASANNA KUMAR PARHI,D.S.G.I	//	AOR20220001345C202500005
		VS	VS	()	
129	D-WA/21178/2025	GOLAK BIHARI MALLA ASWINI KUMAR MOHAPATRA	ATUL TRIPATHY	//	AOD20240000618C202500070
		VS	VS	()	
130	D-WA/21220/2025	STATE OF ODISHA INDIAN OIL CORPORATION LTD.	SATYA SINDHU KASHYAP	//	
		VS	VS	()	
131	D-WP(C)/21072/2025	SUNITA MALI@SINGH NIHAR KANT MEHER	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500033
		VS	VS	()	
132	D-WP(C)/21073/2025 WP(C)/14594/2025	STATE OF ODISHA VANDANA SHOWNDIK	SANJEEV UDGATA	//	
		VS	VS	()	
133	D-WP(C)/21074/2025 WP(C)/14588/2025	STATE OF ODISHA DURGA MADHAB BALLARSINGH	AMITABH MISHRA	//	
		VS	VS	()	
134	D-WP(C)/21075/2025	STATE OF ODISHA SATRUGHNA BARIK	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
135	D-WP(C)/21077/2025 WP(C)/14561/2025	STATE OF ODISHA NILIMA KUMARI DEBNATH	SAROJA KANTA SAMAL	//	
		VS	VS	()	
136	D-WP(C)/21079/2025 WP(C)/14616/2025	STATE OF ODISHA ANAMIKA MANGUAL	SRIKAR KUMAR RATH	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/21080/2025	STATE OF ODISHA ABINASH SAMANTA VS	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202500013
138	D-WP(C)/21081/2025	STATE OF ODISHA BIKRAMADITYA PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
139	D-WP(C)/21083/2025 WP(C)/14603/2025	STATE OF ODISHA DURGA MADHAB BALIARSINGH VS	AMITABH MISHRA VS	// // ()	
140	D-WP(C)/21084/2025	STATE OF ODISHA SARAT CHANDRA MALLA VS	SAROJ KUMAR PADHI VS	// // ()	
141	D-WP(C)/21085/2025	STATE OF ODISHA SHISIR KUMAR SAHOO VS	SAROJ KUMAR PADHI VS	// // ()	
142	D-WP(C)/21086/2025	STATE OF ODISHA STATE OF ODISHA VS M/S MAHANADI COALFIELD LIMITED	AISHWARYA DASH, A.S.C VS	// // ()	LOD20240000172C202500257
143	D-WP(C)/21087/2025 WP(C)/14576/2025	SARADHAMANI MUDULI VS	PITAMBAR JENA VS	// // ()	
144	D-WP(C)/21088/2025	STATE OF ODISHA SITANSHU SEKHAR CHOPDAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
145	D-WP(C)/21090/2025	STATE OF ODISHA POWER ENGINEERING CO, JHARKHAND VS	BIBHU PRASAD MOHANTY VS	// // ()	
146	D-WP(C)/21091/2025	STATE OF ODISHA STATE OF ODISHA VS M/S MAHANADI COALFIELD LIMITED	AISHWARYA DASH, A.S.C VS	// // ()	LOD20240000194C202500255
147	D-WP(C)/21092/2025 WP(C)/14556/2025	UDHABA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // ()	

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148	D-WP(C)/21095/2025 WP(C)/14634/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //	
149	D-WP(C)/21096/2025	ABDUL MAJID VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500032
150	D-WP(C)/21097/2025	POWER ENGINEERINH CO., JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //	
151	D-WP(C)/21099/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
152	D-WP(C)/21100/2025 WP(C)/14629/2025	LAXMIPRIYA POTHAL VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
153	D-WP(C)/21102/2025	PREMALATA MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500034
154	D-WP(C)/21103/2025	NIRUPAMA MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
155	D-WP(C)/21105/2025	KISHORI MOHANTY VS EXECUTIVE ENGINEER (ELECTRICAL) BCDD II, TPCODL, BBSR	SIDDHANT SARANGI VS	// 0 //	
156	D-WP(C)/21106/2025 WP(C)/14630/2025	RINA SAHOO @ DEI VS THE COLLECTOR, PURI	SARAT CHANDRA MEKAP VS	// 0 //	
157	D-WP(C)/21107/2025	SUDARSAN SUNDARAY VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
158	D-WP(C)/21108/2025	RAJENDRA KUMAR PADHEE VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
159	D-WP(C)/21111/2025	JOGINDRA MUNDA	PABITRA KUMAR NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/21112/2025	BANSIDHAR MAJHI	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/21114/2025	SUBRAT KUMAR PRADHAN	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/21116/2025	BHABATOSH GHOSHAL	RASHMI RANJAN DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/21117/2025	CHITTARANJAN BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/21119/2025	NIROD KUMAR SAHU	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		REGISTRAR.COOPERATIVE SOCIETIES, BBSR		//	
165	D-WP(C)/21120/2025	MAHENDRA KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/21121/2025	RABINDRANATH SAHOO	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		THE CHAIRMAN CUM MANAGING DIRECTOR , ODISHA ROAD TRANSPORT CORPORATION		//	
167	D-WP(C)/21124/2025	SUDAM LUHA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/21125/2025	RITESH SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/21126/2025	PREMRAJ BISI	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/21127/2025	JOGESWAR MISHRA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	

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171	D-WP(C)/21128/2025	STATE OF ODISHA DHANESWAR MEHER VS	PABITRA KUMAR NAYAK VS	// // 0	
172	D-WP(C)/21129/2025 WP(C)/14602/2025	STATE OF ODISHA M/S LAL TRADES AND AGENCIES PVT. LTD.,KOLKATA	SBHANKAR ROUT VS	// // 0	
173	D-WP(C)/21130/2025	STATE OF ODISHA RAJENDRA JAKAKA VS	BIRAJA PRASANNA DAS VS	// // 0	
174	D-WP(C)/21131/2025	COLLECTOR-CUM-CEO,ZILLA PARISHAD,RAYAGADA BIJAYA KUMAR SAHOO VS	ANNADA PRASAD MOHANTY VS	// // 0	
175	D-WP(C)/21132/2025 WP(C)/14564/2025	STATE OF ODISHA M/S. SWASTIK STEVEDORES PVT. LTD., CUTTACK	MANASH RANJAN BAUG VS	// // 0	
176	D-WP(C)/21133/2025 WP(C)/14638/2025	STATE OF ODISHA HARIHAR SHIAL VS	APARES BHOI VS	// // 0	
177	D-WP(C)/21134/2025	STATE OF ODISHA PRATAP KESHARI PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
178	D-WP(C)/21136/2025	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
179	D-WP(C)/21138/2025	STATE OF ODISHA SURYA NARAYAN BEHERA VS	RAMAKANTA SARANGI VS	// // 0	
180	D-WP(C)/21140/2025 WP(C)/14623/2025	STATE OF ODISHA GANGADHAR BARIK VS	DURGESH NARAYAN RATH VS	// // 0	
181	D-WP(C)/21141/2025	STATE OF ODISHA ASIT KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/21142/2025	BIKASH CHANDRA DANSANA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
183	D-WP(C)/21144/2025	SAROJ KUMAR DEHURY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
184	D-WP(C)/21145/2025	ST.XAVIER HIGH SCHOOL,BBSR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
185	D-WP(C)/21146/2025	MOHAN KUMAR MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
186	D-WP(C)/21147/2025	MIRJA ARSAD BEG VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //	
187	D-WP(C)/21148/2025	ABHITESH PANDA VS UNION OF INDIA	SATYAJIT MOHAPATRA VS	// 0 //	
188	D-WP(C)/21150/2025	PRASANNA BALIARSINGH VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //	
189	D-WP(C)/21152/2025	DR. MANORANJAN PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500069
190	D-WP(C)/21153/2025	RAJKISHORE SAHOO VS ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR	M. BALAKRISHNA RAO VS	// 0 //	
191	D-WP(C)/21155/2025	BHARAT CHANDRA JAISWAL VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //	
192	D-WP(C)/21156/2025	BASANTI BEHERA VS COLLECTOR CUM DIST.MAGISTRATE, PURI	PRONOY MOHANTY VS	// 0 //	
193	D-WP(C)/21157/2025	RIDDN KARAN TIBAREWAL	KHIROD KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/21158/2025	NASIM ANSARI	SURESH KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/21160/2025	AMIT KUMAR SAHU	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/21161/2025	UDAY KUMAR VERMA	SURESH KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/21162/2025	JADUNATH MOHAPATRA	JAYAKRISHNA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/21164/2025	M/S. CHETTINAD CEMENT CORPORATION PVT. LTD.	KHURDIAHOO	//	
	WP(C)/14619/2025	VS	VS	0	
		CHIEF GENERAL MANAGER (LAND), ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR			
199	D-WP(C)/21166/2025	PRABINA MAHARIA @ MAHURIA	SURYAKANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/21168/2025	DR.BANALATA MOHANTY	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/21171/2025	SAMITA DAS	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/21172/2025	PRATIBHA PATTANAİK	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/21175/2025	SUSAMA MOHANTY	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/21177/2025	BHARAT SHA	SOUMYA MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/21179/2025	STATE OF ODISHA RAJKISHORE GURU VS	BISWAJIT PASAYAT VS	// // 0	
206	D-WP(C)/21181/2025	STATE OF ODISHA M/S D.R.PATNAIK, KEONJHAR VS	ASIT KUMAR DASH VS	// // 0	
207	D-WP(C)/21182/2025	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA JUGAL KISHORE NAYAK VS	SOUBHAGYA KUMAR DASH VS	// // 0	AOR20220001631C202500133
208	D-WP(C)/21184/2025	STATE OF ODISHA ATIK KHAN VS	ABHILASH MISHRA VS	// // 0	
209	D-WP(C)/21186/2025	STATE OF ODISHA MINATI KUMARI DASH @ MINATI KUMARI DAS VS	SANJAY KUMAR PRADHAN VS	// // 0	
210	D-WP(C)/21188/2025	ELECTION OFFICER, BAUNZIA GRAMA PANCHAYAT CONSTITUENCY CUM B.D.O., KABISURYANAGAR MINA KUMARI SAHOO VS	ACHYUTANANDA PATTANAİK VS	// // 0	
211	D-WP(C)/21189/2025	STATE OF ODISHA ALOK SAHOO VS	SAIBRATA RATH VS	// // 0	
212	D-WP(C)/21192/2025	STATE OF ODISHA M/S D.R.PATNAIK, KEONJHAR VS	ASIT KUMAR DASH VS	// // 0	
213	D-WP(C)/21193/2025	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA PRAKASH KUMAR PRADHAN VS	RABINDRA KUMAR PATNAİK VS	// // 0	
214	D-WP(C)/21194/2025	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
215	D-WP(C)/21195/2025	STATE OF ODISHA SATISH RANJAN KAMPA VS	RABINDRA KUMAR PATNAİK VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/21198/2025	GAHAKI KUMBHAR VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //	
217	D-WP(C)/21199/2025	M/S D.R.PATNAIK, KEONJHAR VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //	
218	D-WP(C)/21200/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
219	D-WP(C)/21201/2025	BINOD BIHARI NAYAK VS ADDITIONAL CHIEF SECRETARY, FOREST AND ENVIROMENT DEPT., BBSR	MANOJA KUMAR KHUNTIA VS	// 0 //	
220	D-WP(C)/21203/2025	M/S INDRANI PATNAIK, KEONJHAR VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //	
221	D-WP(C)/21204/2025	AJAY KUMAR PODDAR VS STATE OF ODISHA	ABHISEK AGARWAL VS	// 0 //	
222	D-WP(C)/21205/2025	ARUN KUMAR JOSHI VS THE COMMISSIONER KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	ASHIS KUMAR MISHRA VS	// 0 //	
223	D-WP(C)/21206/2025	DEBENDRA SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
224	D-WP(C)/21207/2025	SURESH CHANDRA DAS VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //	
225	D-WP(C)/21208/2025	SOUMYA @ SAMYA RANJAN RANA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
226	D-WP(C)/21209/2025	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //	
227	D-WP(C)/21210/2025	APOLLO HOSPITALS AND ENTERPRISES @ APOLLO VS NANTANALANERIPISILANA BBSR	ASIT KUMAR DASH VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHAIRPERSON, PERMANET LOK ADLAT, BBSR		//	
228	D-WP(C)/21211/2025	SASHIREKHA BEHERA	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/21212/2025	PANKAJINI MOHANTY	ARUN KUMAR MISHRA	//	
		VS	VS	0	
		BLOCK EDUCATION OFFICER, JEYPORE		//	
230	D-WP(C)/21213/2025	M/S. URMILA STEEL FABRICATION, CUTTACK	GOURI MOHAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/21214/2025	SULOCHANA PRADHAN	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/21215/2025	SANGITA PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/21216/2025	RABINDRANATH SAHU	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/21217/2025	HARE KRISHNA BEHERA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/21218/2025	MAHENDRA KUMAR MAJHI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/21219/2025	PRAFULLA KUMAR GERU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION,SHIKSHA KENDRA,2,NEW DELHI		//	
237	D-WP(C)/21221/2025	GIRISH SING	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/21222/2025	HARI SHANKAR PANDA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

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239	D-WP(C)/21223/2025	STATE OF ODISHA NALINIPRAVA SWAIN VS	MAHESWAR MOHANTY VS	// // 0	
240	D-WP(C)/21224/2025	STATE OF ODISHA MADHUSUDAN PATRA VS	SAMAPIKA MISHRA VS	// // 0	
241	D-WP(C)/21225/2025	STATE OF ODISHA SARASINI PRADHAN VS	SANGRAM JENA VS	// // 0	
242	D-WP(C)/21226/2025	STATE OF ODISHA ASHOK KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
243	D-WP(C)/21227/2025	STATE OF ODISHA NIMAI CHARAN LENKA VS	BIDYADHAR MANSING VS	// // 0	
244	D-WP(C)/21228/2025	STATE OF ODISHA ANITA NAYAK VS	SANGRAM JENA VS	// // 0	
245	D-WP(C)/21229/2025	STATE OF ODISHA NAMITA NANDA VS	SANGRAM JENA VS	// // 0	
246	D-WP(C)/21230/2025	STATE OF ODISHA DR. SURASHREE MOHANTY VS	SANGRAM JENA VS	// // 0	
247	D-WP(C)/21231/2025	STATE OF ODISHA SUSANTA KUMAR CHAINI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
248	D-WP(C)/21232/2025	STATE OF ODISHA RITA PRIYADARSINI MOHANATY VS	PARESH KUMAR MOHANTY VS	// // 0	
249	D-WP(C)/21233/2025	STATE OF ODISHA DEEPIKA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/21234/2025	PRAFULLA CHANDRA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/21235/2025	BIJAY KUMAR MISHRA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
252	D-WP(C)/21236/2025	ABHIMANYU PANDA VS THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD., KHURDA	AKSHAYA KUMAR JENA VS	// 0 //	
253	D-WP(C)/21237/2025	KRUPASINDHU BHOI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
254	D-WP(C)/21238/2025	SANJAY KUMAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //	
255	D-WP(C)/21239/2025	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
256	D-WP(C)/21240/2025	MOHAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
257	D-WP(C)/21241/2025	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
258	D-WP(C)/21242/2025	SUDHAKAR MOHAPATRA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
259	D-WP(C)/21243/2025	BIDYADHAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
260	D-WP(C)/21244/2025	SOMYA RANJAN SEN VS STATE OF ODISHA	AKSHAY KUMAR BEHERA VS	// 0 //	
261	D-WP(C)/21245/2025	JITENDRA KUMAR PALEI	KABIRAJ PRADHAN	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/21246/2025	HARISH CHANDRA PARIDA	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/21247/2025	CAPITAL INSTITUTE OF HEALTH SCIENCE, BBSR	SOHAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/21248/2025	ASHOK KUMAR RAUL	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		THE CHAIRMAN-CUM-MANAGING DIRECTOR,OPTCL,BBSR,KHURDA		//	
265	D-WP(C)/21249/2025	ANTARYAMI SENAPATI	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
		THE CHIEF POSTMASTER GENERAL, BBSR		//	
266	D-WP(C)/21250/2025	KAMALINI PATRA	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/21251/2025	NABIN RAJESWARI COLLEGE OF NURSING, JALESWARAN	SOPAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/21252/2025	BISWAJIT ROURAY	SUBASH CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/21253/2025	BIJAYA KUMAR AGRAWALLA	SURYASNATA MOHAPATRA	//	
		VS	VS	0	
		COLLECTOR BOUDH, BOUDH		//	
270	D-WP(C)/21254/2025	RANJAN KUMAR DASH	EKTA AGARWAL	//	
		VS	VS	0	
		SBI CARDS AND PAYMENT SERVICES LTD., NEW DELHI		//	
271	D-WP(C)/21255/2025	M/S. M S DRILLS, JHARSHUGUDA	ASHISH KUMAR SAMAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR		//	
272	D-WP(C)/21256/2025	NARENDRA KALASHA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/21257/2025	STATE OF ODISHA PRASANTA KUMAR SAHU VS	SURAJ MOHANTY VS	// // ()	
274	D-WP(C)/21258/2025	STATE OF ODISHA DHIRESH SABAT VS	CHINMAYI TRIPATHY VS	// // ()	AOD20240000242C202500089
275	D-WP(C)/21259/2025	STATE OF ODISHA KABIRAJ BEHERA VS	SUSHANT KUMAR PRADHAN (3) VS	// // ()	AOR20220001225C202500006
276	D-WP(C)/21261/2025	STATE OF ODISHA DEBASISH MOHAPATRA VS	SATYABRATA TRIPATHY VS	// // ()	AOD20220004095C202500003
277	D-WP(C)/21262/2025	THE STATE TAX OFFICER, CT AND GST SURESH CHANDRA JENA VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500038
278	D-WP(C)/21263/2025	STATE OF ODISHA HINDUSTAN LATEX FAMILY PLANNING PROMOTION SOCIETY VS	SUNSHINE ANAND SWAIN VS	// // ()	AOD20240000548C202500010
279	D-WP(C)/21264/2025	STATE OF ODISHA SUMITRA OJHA VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500130
280	D-WPCRL/15065/2025	STATE OF ODISHA PITAMBAR BEHERA VS	MANOJ KUMAR NAYAK VS	// // ()	SUNDARGARH TOWN /7 /2022 AOR20230000420C202500004
281	D-ABLAPL/14926/2025	THE JUDGE, FAMILY COURT, BALASORE SABNAM ARA BIBI VS	BIKRAM KESHARI BAL VS	// // ()	DERABIS /77 /2025
282	D-ABLAPL/14927/2025	STATE OF ODISHA ABRAL KHAN VS	MANOJ KUMAR MALLICK VS	// // ()	TIGIRIA /53 /2025
283	D-ABLAPL/14929/2025	STATE OF ODISHA NARAHARI SAHANI VS	BISWAJIT MOHAPATRA VS	// // ()	DHENKANAL TOWN /248 /2025
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/14930/2025	SANGITA MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BRAHMANITARANG /94 /2025 () //	
285	D-ABLAPL/14931/2025	TIKELAL GAHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /406 /2024 () //	
286	D-ABLAPL/14934/2025	SUNIL ACHARY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //	
287	D-ABLAPL/14935/2025	RASHMITA SA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NILGIRI /159 /2025 () //	
288	D-ABLAPL/14937/2025	GYANENDRA NARAYAN PRADHAN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	/ /0 () //	
289	D-ABLAPL/14942/2025	SAMIM AKHTAR VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /147 /2025 () //	
290	D-ABLAPL/14944/2025	SAROJ KUMAR SAHANY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	DHENKANAL TOWN /248 /2025 () //	
291	D-ABLAPL/14945/2025	ASOTOSH @ ASUTOSH MALICK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SABARANG /105 /2025 () //	
292	D-ABLAPL/14947/2025	SUMANTA KISAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELPAHAR /105 /2025 () //	
293	D-ABLAPL/14949/2025	SANTOSH NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	NISCHINTAKOILI /58 /2025 () //	
294	D-ABLAPL/14957/2025	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /102 /2025 () //	
295	D-ABLAPL/14962/2025	RAMAKANTA MALLIK	GAGAN BIHARI SINGH	RAJKANIKA /285 /2025	

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### FILING REPORT AS ON :19/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/14963/2025	SUNIL KUMAR SAHOO @ SUNA SAHOO	BIDESH RANJAN BEHERA	LINGARAJ P.S. /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/14964/2025	RAMAN KUMAR HATI	JUGALA KISHORE PANDA	MANAMUNDA /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/14966/2025	BASANTA KUMAR NAIK	SONALI PANDA	THUAMUL RAMPUR /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/14967/2025	TUNA @ AJAY PARIDA	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /377 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/14968/2025	PRASANTA MALLIK	BIRAJA PRASAD NANDA	KANIHA /159 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/14970/2025	ROHINI KANTA NAIK	SONALI PANDA	KESINGA /263 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/14971/2025	SIDHANTA BEHERA @ SIDHU BEHERA	SALAUDDIN KHAN	TALCHER TOWN /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/14972/2025	ARUN KUMAR NAYAK	BIRAJA PRASAD NANDA	KANIHA /159 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/14976/2025	SATYABAN PANDA	RAJENDRA NARAYAN ROUT	RAMACHANDRAPUR /69 /2025	AOR20220001558C202500103
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/14977/2025	NARENDRA @ HARIHAR SUTAR	JAYAKRISHNA MOHAPATRA	BANSADA /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/14978/2025	SANJAYA KUMBHAR	GAJENDRA KUMAR BAG	TUSRA /106 /2025	AOR20220002233C202500003
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/14979/2025	STATE OF ODISHA ITISHREE MOHANTY VS	AVIRAM PATRA VS	// NIMAPADA /135 /2025 ()	
308	D-ABLAPL/14980/2025	STATE OF ODISHA DHIRA KUMAR CHINCHHANI VS	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /53 /2025 ()	AOR20220001631C202500131
309	D-ABLAPL/14981/2025	STATE OF ODISHA DAMAYANTI SINGH VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /593 /2024 ()	AOD20240000364C202500089
310	D-ABLAPL/14985/2025	STATE OF ODISHA KIRTTIRAJ @ KIRTIDAS MALLICK VS	SUBASH CHANDRA PRADHAN VS	// PANIKOILI /193 /2024 ()	
311	D-ABLAPL/14986/2025	STATE OF ODISHA BHISMA NARAYANA NAYAK @ VISMA NARAYAN NAYAK VS	ANURAG KUDAYA SENAPATI VS	// LINGARAJ P.S. /135 /2025 ()	
312	D-ABLAPL/14988/2025	STATE OF ODISHA SAROJ KUMAR DAS VS	SUBASH CHANDRA ACHARYA VS	// BALICHANDRAPUR /122 /2025 ()	AOR20220004051C202500015
313	D-ABLAPL/14991/2025	STATE OF ODISHA SUDHIR KUMAR BEHERA VS	PRAFULLA KUMAR RATH VS	// TANGI (KHURDA) /347 /2025 ()	
314	D-ABLAPL/14992/2025	STATE OF ODISHA RANJIT @ RANJEET SAHOO VS	SASANKA SEKHAR PAIKARAY VS	// KHANDAGIRI P.S. /296 /2025 ()	
315	D-ABLAPL/14995/2025	STATE OF ODISHA SAROJ PRASAD KANTHA VS	AMARESH DAS VS	// MAHILA P.S.(BBSR) /99 /2025 ()	
316	D-ABLAPL/14996/2025	STATE OF ODISHA AJIT BAGH VS	T. NARAYAN MURTY VS	// LAXMIPUR /63 /2025 ()	
317	D-ABLAPL/14998/2025	STATE OF ODISHA SATYANARAYAN PATRA @ SHIVA VS STATE OF ODISHA	AMARESH DAS VS	// CHANDRASEKHARPUR /232 /2025 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/14999/2025	JAYADEV ORAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAREIPALI /178 /2024 () //	
319	D-ABLAPL/15002/2025	LAXMI NARAYAN SWAIN VS STATE OF ODISHA	T. NARAYAN MURTY VS	KORAPUT TOWN /84 /2025 () //	
320	D-ABLAPL/15004/2025	KUMAR GOURAV SETHI VS STATE OF ODISHA	APARESH BHOI VS	SAHADEV KHUNTA /140 /2025 () //	
321	D-ABLAPL/15005/2025	SAHABAJ KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MALGODOWN /38 /2025 () //	
322	D-ABLAPL/15007/2025	BAMAN BHOI @ BISWAJIT BHOI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	DHAULI PS /57 /2025 () //	
323	D-ABLAPL/15008/2025	CHUA @ ASHIS NAYAK @ NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIDANASI /92 /2025 () //	
324	D-ABLAPL/15009/2025	GUPTESWAR AGARWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SEMILLIGUDA /53 /2025 () //	
325	D-ABLAPL/15012/2025	DEBADUTTA PARIDA @ BULU VS STATE OF ODISHA	BIDYADHAR MANSING VS	AIR FIELD P.S. /105 /2025 () //	
326	D-ABLAPL/15015/2025	BINAY MALLICK @ BINOD VS STATE OF ODISHA	EKTA AGARWAL VS	CHOUDWAR /304 /2025 () //	
327	D-ABLAPL/15019/2025	SRIKANTA KUMAR SAHOO @ KABULI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /258 /2025 () //	
328	D-ABLAPL/15021/2025	PINTU GOUDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GOLANTHARA (BERHAMPUR) /132 /2025 () //	
329	D-ABLAPL/15022/2025	KISHORE KUMAR MAJHI	PRASANTA KUMAR SAHOO	ATHGARH /73 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/15026/2025	PURNA CHANDRA SAHU	SANJIB MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/15033/2025	KALIA @ MANOJ JENA	MANAS KUMAR CHAND	GHASIPURA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/15035/2025	NIHAR RANJAN SINGH	SAILAZA NANDAN DAS	BRAHMANITARANG /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/15036/2025	SURAJ JALAN	SANDEEP RAJ PANDA	RAGHUNATHPALI /613 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/15037/2025	GOPA PATRA	SARAT KUMAR JENA	KHALLIKOTE /229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/15038/2025	MANASA @ MANASHA PRADHAN	SARAT KUMAR JENA	BEGUNIAPADA /160 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/15040/2025	ANIRUDHA GHOSH	BHARAT BHUSAN ROURAY	BRAHMANITARANG /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/15043/2025	RITESH NAYAK	SURYAKANTA DWIBEDI	RAIRAKHOL /215 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/15047/2025	RATNAKAR DAS	SURYAKANTA DWIBEDI	RANPUR /120 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/15048/2025	AKSHAYA BEHERA @ AKSHYA KUMAR BEHERA	BIJAY KUMAR BEHERA	TANGI (KHURDA) /314 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/15050/2025	DINABANDHU SAHOO @ DINABANDHU SAHU	SURYAKANTA DWIBEDI	RAIRAKHOL /97 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/15051/2025	STATE OF ODISHA SURYA MISHRA @ LIPU VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /254 /2025 ()	
342	D-ABLAPL/15058/2025	STATE OF ODISHA RANJIT KUMAR DAS VS	ANANTA NARAYAN PATTANAYAK VS	// LAXMISAGAR P.S. /311 /2023 ()	
343	D-ABLAPL/15059/2025	STATE OF ODISHA BIJAY KUMAR LENKA @ BIJAY LENKA VS	PRAFULLA CHANDRA DAS VS	// CHOUDWAR /264 /2025 ()	
344	D-ABLAPL/15063/2025	STATE OF ODISHA SIBA PRASAD ROUT VS	SANTOSH CHANDRA ATABUDHI VS	// DHAMNAGAR /129 /2025 ()	
345	D-ABLAPL/15064/2025	STATE OF ODISHA PURUSOTTAMA @ PURASTAM DIGAL VS	SURENDRA KUMAR BISWAL VS	// GOCHHAPADA /35 /2020 ()	
346	D-ABLAPL/15073/2025	STATE OF ODISHA MATAJI MALIK VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /60 /2025 ()	AOR20220001615C202500090
347	D-ABLAPL/15074/2025	STATE OF ODISHA RESHMA KHATUN VS	ASWINI KUMAR DASH VS	// BARBIL /93 /2025 ()	
348	D-ABLAPL/15075/2025	STATE OF ODISHA MD. ASHIF KHAN VS	ASWINI KUMAR DASH VS	// BARBIL /93 /2025 ()	
349	D-ABLAPL/15077/2025	STATE OF ODISHA AMARENDRA SWAIN VS	ARUN KUMAR BUDHIA VS	// DERABIS /82 /2025 ()	AOD20240000603C202500015
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :19/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GCRLA/11951/2025 GCRLA/5/2025	STATE OF ODISHA MP	A.S.C.	3/2025
2	D-WPCRL/15065/2025 WPCRL/ /	PITAMBAR BEHERA MP	MANOJ KUMAR NAYAK	16/2025
3	D-SAO/18527/2025 SAO/6/2025	AMIT MISRA MP	GOPINATH MISHRA	24/2025
4	D-CRLLP/15018/2025 CRLLP/ /	STATE OF ODISHA (VIG) MP	SANGRAM DAS, S.C.VIGILANCE	34/2025
5	D-CONTC/20121/2025 CONTC/2276/2025	SUNIL KUMAR JENA MP	ADV.	204/2025
6	D-CONTC/20117/2025 CONTC/2272/2025	GAGAN BIHARI BHANJA MP	ADV.	205/2025
7	D-CONTC/20128/2025 CONTC/2278/2025	RAMA CHANDRA SAMANTARAY MP	ADV.	206/2025
8	D-CONTC/20154/2025 CONTC/2283/2025	NARAYAN MOHARANA MP	ADV.	207/2025
9	D-RVWPET/21115/2025 RVWPET/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI,D.S.G.I	219/2025
10	D-RVWPET/21115/2025 RVWPET/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI,D.S.G.I	220/2025
11	D-RPFAM/21137/2025 RPFAM/ /	SUBASH CHANDRA PRADHAN @ SUBAS MP	PRABHAT BHUSAN MISHRA	236/2025
12	D-RPFAM/21260/2025 RPFAM/ /	DEEPAK KUMAR BHADRA MP	DR. BINODA KUMAR MISHRA	237/2025
13	D-CMAPL/21093/2025 CMAPL/ /	BIJAN KUMAR MAHAPATRA MP	SUVASHISH PATTANAIAK	292/2025
14	D-CMAPL/21139/2025 CMAPL/ /	RAJESH KU.SETHY MP	ADV.	293/2025
15	D-MATA/21078/2025 MATA/ /	ARGARAPU SOWMYA MP	M. BALAKRISHNA RAO	295/2025
16	D-MATA/21154/2025 MATA/ /	BHAGYALATA MOHANTY MP	AKSHAYA KUMAR JENA	296/2025
17	D-MATA/21154/2025 MATA/ /	BHAGYALATA MOHANTY MP	AKSHAYA KUMAR JENA	297/2025
18	D-CRLREV/15067/2025 CRLREV/ /	PAYASWINI RATH @ PANDA MP	LALITENDU MISHRA	425/2025
19	D-CRLREV/15067/2025 CRLREV/ /	PAYASWINI RATH @ PANDA MP	LALITENDU MISHRA	426/2025
20	D-FAO/11985/2025 FAO/161/2025	REGIONAL MANAGER, ORIENTAL INSURANCE MP	PRASANTIK KUMAR MAHALI	476/2025
21	D-FAO/21183/2025 FAO/ /	AJAY KUMAR SWAIN MP	DR.PURUSOTTAM CHULI	477/2025
22	D-FAO/21183/2025 FAO/ /	AJAY KUMAR SWAIN MP	DR.PURUSOTTAM CHULI	478/2025
23	D-FAO/140/2019 FAO/140/2019	PARSURAM MOHANTA MP		479/2025
24	D-BLAPL/23770/2024 BLAPL/8752/2024	BANI BEERA MP	NIRANJAN MAHARANA,BASUDEV PUJARI, B.K.NAYAK, PRIYADARSHINI	610/2025
25	D-BLAPL/8243/2025 BLAPL/3135/2025	GAUTAM KUNDU MP	RAJEEV LOCHAN	611/2025
26	D-BLAPL/11236/2025	ALOK SARAF	PUSPAMITRA MOHAPATRA	

	BLAPL/4205/2025	MP		612/2025
27	D-RSA/503/2018 RSA/503/2018	DASARATHI MAJHI MP	M/S.PRAFULLA KU.RATH	
28	D-CMP/21122/2025 CMP/ /	PRAFULLA MAHAKUD MP	DEVI PRASAD DASH	765/2025
29	D-CMP/18464/2025 CMP/ /	PRANAB KISHORE MOHANTY MP	BIDESH RANJAN BEHERA	809/2025
30	D-CMP/21143/2025 CMP/ /	RABINDRA KUMAR NAYAK MP	GOPINATH MISHRA	810/2025
31	D-CMP/21191/2025 CMP/ /	NIRANJAN ROUT MP	SUDHANSU SEKHAR JENA	811/2025
32	D-CMP/21202/2025 CMP/ /	GOURI NAG MP	TUSAR KUMAR MISHRA	812/2025
33	D-ABLAPL/13226/2025 ABLAPL/5194/2025	RAJU PANDIT MP		813/2025
34	D-ABLAPL/11208/2025 ABLAPL/4395/2025	RANJAN PADIARI @ RANJAN KUMAR PADIARI MP	HIRARA Y KUMAR MAHARAJ	1037/2025
35	D-CRLMC/14938/2025 CRLMC/ /	SURYA SAGAR SWAIN MP	RAJESWAR HOTA	1038/2025
36	D-CRLMC/14951/2025 CRLMC/ /	ABHIJIT MOHANTY MP	BIPLABA P.B. BAHALI	1357/2025
37	D-CRLMC/14959/2025 CRLMC/ /	ABHIJIT MOHANTY MP	BIPLABA P.B. BAHALI	1358/2025
38	D-CRLMC/14993/2025 CRLMC/ /	CHITRASEN PRADHAN MP	SAILAZA NANDAN DAS	1359/2025
39	D-CRLMC/15011/2025 CRLMC/ /	KARTIK BAGH @ PAHMPUDU MP	MANAS KUMAR CHAND	1360/2025
40	D-MACA/15293/2025 MACA/598/2025	M/S. SHRIRAM GENERAL INSURANCE CO. MP	<del>ANDP, KMUDASH</del>	1361/2025
41	D-MACA/15293/2025 MACA/598/2025	M/S. SHRIRAM GENERAL INSURANCE CO. MP	<del>ANDP, KMUDASH</del>	1361/2025
42	D-CRLMC/15020/2025 CRLMC/1820/2025	ARJUN PRASAD BAFNA MP	MUKESH PANDA	1362/2025
43	D-MACA/15293/2025 MACA/598/2025	M/S. SHRIRAM GENERAL INSURANCE CO. MP	<del>ANDP, KMUDASH</del>	1362/2025
44	D-CRLMC/15052/2025 CRLMC/ /	DHIREN KUMAR KHUNTIA MP	PARTHA SARATHI DAS	1363/2025
45	D-MACA/21109/2025 MACA/ /	SEHERA KHATUN MP	AVIRAM PATRA	1363/2025
46	D-MACA/612/2019 MACA/612/2019	DIVISIONAL MANAGER, BAJAJ ALLIANZ G.I.CO.LTD. MP		1364/2025
47	D-MACA/37226/2024 MACA/950/2024	D.M.(LEGAL),M/S ORIENTAL INSURANCE CO.LTD., CUTTACK MP		1365/2025
48	D-MACA/21135/2025 MACA/ /	SREERAJ RAJAN MP	PABITRA KUMAR NAYAK	1366/2025
49	D-MACA/21159/2025 MACA/ /	ANNAPURNA SAHOO MP	PRADEEP KUMAR MISHRA	1367/2025
50	D-MACA/15393/2025 MACA/ /	D.M., SBI GENERAL INSURANCE CO. LTD. MP	<del>SBSIN</del> NATH ROY	1368/2025
51	D-MACA/16978/2025 MACA/ /	BASANTI ORAM MP	NIRANJAN SINGH (1)	1369/2025
52	D-MACA/21196/2025 MACA/ /	MANAGER (T.P.HUB), M/S. UNITED INDIA MP	<del>ASSYRAN, MOCAPTRA</del> CUTTACK	1370/2025
53	D-CRLA/14948/2025 CRLA/ /	UDAYA NAIK @ UDAYANATH NAIK MP	BHARAT BHUSAN ROUTRAY	1371/2025
54	D-CRLA/14948/2025 CRLA/ /	UDAYA NAIK @ UDAYANATH NAIK MP	BHARAT BHUSAN ROUTRAY	1431/2025
55	D-CRLA/14969/2025 CRLA/ /	DEEPAK KUMAR SAHOO @ DEEPAK SAHOO MP	SOSANTA KUMAR TRIPATHY	1432/2025
56	D-CRLA/14969/2025 CRLA/ /	DEEPAK KUMAR SAHOO @ DEEPAK SAHOO MP	SOSANTA KUMAR TRIPATHY	1433/2025
57	D-CRLA/14994/2025 CRLA/ /	SURESH @ SURESH KUMAR JENA MP	DHARMENDRA SETHY	1434/2025
				1435/2025

58	D-CRLA/14994/2025 CRLA/ /	SURESH @ SURESH KUMAR JENA MP	DHARMENDRA SETHY	1436/2025
59	D-CRLA/14994/2025 CRLA/ /	SURESH @ SURESH KUMAR JENA MP	DHARMENDRA SETHY	1437/2025
60	D-CRLA/15001/2025 CRLA/ /	SIDHANTA NAIK MP	JYOTI PATNAIK	1438/2025
61	D-CRLA/15001/2025 CRLA/ /	SIDHANTA NAIK MP	JYOTI PATNAIK	1439/2025
62	D-CRLA/15001/2025 CRLA/ /	SIDHANTA NAIK MP	JYOTI PATNAIK	1440/2025
63	D-CRLA/15010/2025 CRLA/ /	BIMAL NAIK MP	BUDHIRAM DAS	1441/2025
64	D-CRLA/15010/2025 CRLA/ /	BIMAL NAIK MP	BUDHIRAM DAS	1442/2025
65	D-WA/21220/2025 WA/ /	INDIAN OIL CORPORATION LTD. MP	SATYA SINDHU KASHYAP	2540/2025
66	D-WA/21220/2025 WA/ /	INDIAN OIL CORPORATION LTD. MP	SATYA SINDHU KASHYAP	2541/2025
67	D-WA/21178/2025 WA/ /	ASWINI KUMAR MOHAPATRA MP	ATUL TRIPATHY	2542/2025
68	D-WP(C)/21073/2025 WP(C)/14594/2025	VANDANA SHOWNDIK MP	SANJEEV UDGATA	8636/2025
69	D-WP(C)/21074/2025 WP(C)/14588/2025	DURGA MADHAB BALIARSINGH MP	AMITABH MISHRA	8637/2025
70	D-WP(C)/21077/2025 WP(C)/14561/2025	NILIMA KUMARI DEBNATH MP	SAROJA KANTA SAMAL	8638/2025
71	D-WP(C)/1574/2025 WP(C)/1649/2025	RABINDRA BHUMIJ MP	UPENDRA KUMAR SAMAL	8639/2025
72	D-WP(C)/21083/2025 WP(C)/14603/2025	DURGA MADHAB BALIARSINGH MP	AMITABH MISHRA	8640/2025
73	D-WP(C)/21079/2025 WP(C)/14616/2025	ANAMIKA MANGUAL MP	SRIKAR KUMAR RATH	8641/2025
74	D-WP(C)/21092/2025 WP(C)/14556/2025	UDHABA SAHU MP	SUSHANTA KUMAR MISHRA	8642/2025
75	D-WP(C)/21100/2025 WP(C)/14629/2025	LAXMIPRIYA POTHAL MP	DEBAKANTA MOHANTY	8643/2025
76	D-WP(C)/21106/2025 WP(C)/14630/2025	RINA SAHOO @ DEI MP	SARAT CHANDRA MEKAP	8644/2025
77	D-WP(C)/21107/2025 WP(C)/ /	SUDARSAN SUNDARAY MP	DEBAKANTA MOHANTY	8645/2025
78	D-WP(C)/21112/2025 WP(C)/ /	BANSIDHAR MAJHI MP	SHAKTI DATTA TRIPATHY	8646/2025
79	D-WP(C)/16752/2025 WP(C)/12483/2025	SUBHENDU DAS MP	SOUBHAGYA KUMAR DASH	8647/2025
80	D-WP(C)/21119/2025 WP(C)/ /	NIROD KUMAR SAHU MP	SHAKTI DATTA TRIPATHY	8648/2025
81	D-WP(C)/21125/2025 WP(C)/ /	RITESH SAHU MP	ARUN KUMAR PATRA	8649/2025
82	D-WP(C)/21132/2025 WP(C)/14564/2025	M/S. SWASTIK STEVEDORES PVT. LTD., CIVIL MP	UNMESH RANJAN BAUG	8650/2025
83	D-WP(C)/21133/2025 WP(C)/14638/2025	HARIHAR SHIAL MP	APARES BHOI	8651/2025
84	D-WP(C)/21132/2025 WP(C)/14564/2025	M/S. SWASTIK STEVEDORES PVT. LTD., CIVIL MP	UNMESH RANJAN BAUG	8652/2025
85	D-WP(C)/21129/2025 WP(C)/14602/2025	M/S LAL TRADES AND AGENCIES PVT. LTD. MP	SUBHANKAR ROUT	8653/2025
86	D-WP(C)/21132/2025 WP(C)/14564/2025	M/S. SWASTIK STEVEDORES PVT. LTD., CIVIL MP	UNMESH RANJAN BAUG	8654/2025
87	D-WP(C)/18346/2025 WP(C)/13518/2025	M/S GANESH RICE MILL, GANJAM MP	AMITAV TRIPATHY	8655/2025
88	D-WP(C)/16248/2017 WP(C)/16248/2017	LAXMIDHAR NAYAK MP	M/S.UNMESH CHANDRA JENA,M/S.MAHESWAR MOHANTY,N.BEHERA	8656/2025
89	D-WP(C)/21140/2025	GANGADHAR BARIK	DURGESH NARAYAN RATH	

	WP(C)/14623/2025	MP		8657/2025
90	D-WP(C)/21141/2025 WP(C)/ /	ASIT KUMAR SAHOO MP	BIRAJA PRASANNA DAS	8658/2025
91	D-WP(C)/21145/2025 WP(C)/ /	ST.XAVIER HIGH SCHOOL,BBSR MP	SAMEER KUMAR DAS	8659/2025
92	D-WP(C)/17659/2025 WP(C)/12956/2025	BHABANI SANKAR CHAKRABARTY MP		8660/2025
93	D-WP(C)/17779/2025 WP(C)/12828/2025	PRAVAT KUMAR PADHI MP		8661/2025
94	D-WP(C)/21147/2025 WP(C)/ /	MIRJA ARSAD BEG MP	SURESH KUMAR JENA	8662/2025
95	D-WP(C)/21150/2025 WP(C)/ /	PRASANNA BALIARSINGH MP	NIRANJAN BEHERA	8663/2025
96	D-WP(C)/21153/2025 WP(C)/ /	RAJKISHORE SAHOO MP	M. BALAKRISHNA RAO	8664/2025
97	D-WP(C)/21155/2025 WP(C)/ /	BHARAT CHANDRA JAISWAL MP	SURESH KUMAR JENA	8665/2025
98	D-WP(C)/21156/2025 WP(C)/ /	BASANTI BEHERA MP	PRNOY MOHANTY	8666/2025
99	D-WP(C)/21158/2025 WP(C)/ /	NASIM ANSARI MP	SURESH KUMAR JENA	8667/2025
100	D-WP(C)/21161/2025 WP(C)/ /	UDAY KUMAR VERMA MP	SURESH KUMAR JENA	8668/2025
101	D-WP(C)/16960/2025 WP(C)/13986/2025	KAMALAKANTA SWAIN MP	DILLIP KUMAR RAY	8669/2025
102	D-WP(C)/21166/2025 WP(C)/ /	PRABINA MAHARIA @ MAHURIA MP	SURYAKANTA DASH	8670/2025
103	D-WP(C)/21164/2025 WP(C)/14619/2025	M/S. CHETTINAD CEMENT CORPORATION, MP	KATILS, DURGAPUR, HOORDA	8671/2025
104	D-WP(C)/43418/2024 WP(C)/25429/2024	DEBASHISH MOHAPATRA MP	DILLIP KUMAR RAY	8672/2025
105	D-WP(C)/21177/2025 WP(C)/ /	BHARAT SHA MP	SOUMYA MISHRA	8673/2025
106	D-WP(C)/21181/2025 WP(C)/ /	M/S D.R.PATNAIK, KEONJHAR MP	ASIT KUMAR DASH	8674/2025
107	D-WP(C)/21184/2025 WP(C)/ /	ATIK KHAN MP	ABHILASH MISHRA	8675/2025
108	D-WP(C)/21186/2025 WP(C)/ /	MINATI KUMARI DASH @ MINATI KUMARI MP	SADIA KUMAR PRADHAN	8676/2025
109	D-WP(C)/21188/2025 WP(C)/ /	MINA KUMARI SAHOO MP	ACHYUTANANDA PATTANAIK	8677/2025
110	D-WP(C)/21189/2025 WP(C)/ /	ALOK SAHOO MP	SAIBRATA RATH	8678/2025
111	D-WP(C)/21192/2025 WP(C)/ /	M/S D.R.PATNAIK, KEONJHAR MP	ASIT KUMAR DASH	8679/2025
112	D-WP(C)/21193/2025 WP(C)/ /	PRAKASH KUMAR PRADHAN MP	RABINDRA KUMAR PATNAIK	8680/2025
113	D-WP(C)/21195/2025 WP(C)/ /	SATISH RANJAN KAMPA MP	RABINDRA KUMAR PATNAIK	8681/2025
114	D-WP(C)/21199/2025 WP(C)/ /	M/S D.R.PATNAIK, KEONJHAR MP	ASIT KUMAR DASH	8682/2025
115	D-WP(C)/21200/2025 WP(C)/ /	BIJAYA KUMAR SAHOO MP	NIRANJAN PANDA	8683/2025
116	D-WP(C)/21203/2025 WP(C)/ /	M/S INDRANI PATNAIK, KEONJHAR MP	ASIT KUMAR DASH	8684/2025
117	D-WP(C)/21208/2025 WP(C)/ /	SOUMYA @ SAMYA RANJAN RANA MP	AMITAV DAS	8685/2025
118	D-WP(C)/21209/2025 WP(C)/ /	PRASANTA KUMAR BEHERA MP	BHARATI DASH	8686/2025
119	D-WP(C)/21210/2025 WP(C)/ /	APOLLO HOSPITALS AND ENTERPRISES @ APOLLO HOSPITALS AND ENTERPRISES LTD., BBSR MP		8687/2025
120	D-WP(C)/21211/2025 WP(C)/ /	SASHIREKHA BEHERA MP	SWARUP KUMAR PATNAIK	8688/2025

121	D-WP(C)/21216/2025 WP(C)/ /	RABINDRANATH SAHU MP	SAMEER KUMAR DAS	8689/2025
122	D-WP(C)/21218/2025 WP(C)/ /	MAHENDRA KUMAR MAJHI MP	SAMEER KUMAR DAS	8690/2025
123	D-WP(C)/21225/2025 WP(C)/ /	SARASINI PRADHAN MP	SANGRAM JENA	8691/2025
124	D-WP(C)/21236/2025 WP(C)/ /	ABHIMANYU PANDA MP	AKSHAYA KUMAR JENA	8692/2025
125	D-WP(C)/21241/2025 WP(C)/ /	BIRAJ MOHAN MOHANTY MP	SHASHI BHUSAN JENA	8693/2025
126	D-WP(C)/21245/2025 WP(C)/ /	JITENDRA KUMAR PALEI MP	KABIRAJ PRADHAN	8694/2025
127	D-WP(C)/21250/2025 WP(C)/ /	KAMALINI PATRA MP	UMESH CHANDRA MOHANTY	8695/2025
128	D-WP(C)/21249/2025 WP(C)/ /	ANTARYAMI SENAPATI MP	SUDEEP KUMAR SARANGI	8696/2025
129	D-WP(C)/21252/2025 WP(C)/ /	BISWAJIT ROUSTRAY MP	SUBASH CHANDRA RATH	8697/2025
130	D-WP(C)/21253/2025 WP(C)/ /	BIJAYA KUMAR AGRAWALLA MP	SURYASNATA MOHAPATRA	8698/2025
131	D-WP(C)/21248/2025 WP(C)/ /	ASHOK KUMAR RAUL MP	AKSHAYA KUMAR JENA	8699/2025
132	D-WP(C)/21254/2025 WP(C)/ /	RANJAN KUMAR DASH MP	EKTA AGARWAL	8700/2025
133	D-WP(C)/21258/2025 WP(C)/ /	DHIRESH SABAT MP	CHINMAYI TRIPATHY	8701/2025